

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 581 OF 2016

Dated: 01st June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

ORDER

Learned counsel for the applicant/appellant seeks four weeks time to cure the defects. Permission is granted and the defects may be cured on or before 30.06.2016.

List the matter on **14.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**